

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.612/2014 in O.A. No.1437/2011

Wednesday, this the 21st day of March 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Sh. K Janardhan
s/o late Sh. A Raman Nair
aged about 60 years
r/o 938, Sec VII, Type II, Pushpa Vihar
MB Road, New Delhi & working as Junior Design Officer
Under the respondents

(Mr. S S Tiwari, Advocate)

..Applicant

Versus

1. Sh. R K Mathur, IAS
Secretary
M/o Defence, South Block, New Delhi
2. Vice Admiral, P Murugesan
Chief of Personnel
Integrated Headquarters
M/o Defence (Navy)
Directorate of Civilian Personnel
Sena Bhawan, New Delhi
3. Commodore Joginder Chandana
Principal Director
Integrated Headquarters
M/o Defence (Navy)
Directorate of Civilian Personnel
M/o Defence, Sena Bhawan, New Delhi
4. Sh. Deepak Gupta
Chairman,
UPSC, Dholpur House
Shahjahan Road, New Delhi

..Respondents

(Mr. Satish Kumar, Advocate for respondent Nos. 1 to 3 –
Mr. Ravinder Aggarwal, Advocate for respondent No.4)

O R D E R (ORAL)**Justice Permod Kohli:**

Learned counsel for respondent Nos. 1 to 3 has produced a copy of order dated 20.02.2018 whereby promotion has been granted to the applicant. As a consequence of promotion, the monetary benefits may also be released within a period of three months from the date of receipt of a copy of this order.

2. With these observations, the present contempt proceedings are hereby dropped.

(K.N. Shrivastava)
Member (A)

March 21, 2018
/sunil/

(Justice Permod Kohli)
Chairman